

1	2	3	4	5
12. Karnataka		182	100	-
13. Maharashtra		687	-	-
14. Madhya Pradesh		482	300	-
15. Manipur		15	-	-
16. Meghalaya		15	-	-
17. Mizoram		21	-	-
18. Nagaland		18	-	-
19. Orissa		109	100	-
20. Punjab		-	-	-
21. Rajasthan		357	50	-
22. Sikkim		-	-	-
23. Tamil Nadu		304	-	-
24. Tripura		15	-	-
25. Uttar Pradesh		171	-	-
26. West Bengal		249	250	-
Total		3214	1200	150

#### Open Door Policy

638. SHRI SANDIPAN THORAT : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) the reaction of the Government to the criticism of its Open Door Policy by NDDB in its Annual Report;

(b) if so, the details of precautions/steps taken to ensure that the National Milk Grid does not get adversely affected due to Open Door Policy for the multinationals;

(c) whether the Government are considering appropriate changes/revision in the Open Door Policy in the Dairy as well as oil seeds sector; and

(d) the details the fresh initiatives taken/proposed to be taken in the public interest?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH) : (a) and (b). Setting up of dairy plants in the country is subject to grant of registration by the registering authority under the provisions of the Milk and Milk Product Order, 1992 issued under Section 3 of the Essential Commodities Act, 1995. The registration is subject to, among other things, availability of marketable surplus milk in the proposed milkshed. All dairies whether set up by Indian companies or multinationals are governed by this Order. The Order provides for preferential treatment to co-operatives.

(c) and (d). No, Sir. Does not arise in view of answer to (a) and (b) above.

[Translation]

#### Foodgrains Productions

639. SHRI MAHESH KUMAR M. KANODIA :  
SHRI KASHI RAM RANA :

Will the Minister of AGRICULTURE be pleased to state :

(a) the names of foodgrains whose production was low against the targets fixed during 1995-96;

(b) the extent upto which the production was low foodgrains-wise; and

(c) its impact on the buffer stock?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) The foodgrains whose production was low against the fixed target during 1995-96 include Rice, Coarse Cereals and Pulses.

(b) The levels of target production and extent of shortfall from target for various foodgrains during 1995-96 are shown as under :

Crop	Target	Production	(Million Tonnes)
			Absolute increase (+)/ Decrease (-) over target
Rice	80.00	79.46	(-) 0.54
Wheat	60.00	62.62	(+) 2.62
Coarse cereals	36.50	29.95	(-) 6.55
Pulses	15.50	12.97	(-) 2.53
Total Foodgrains	192.00	185.00	(-) 7.00

(c) The stock position of foodgrains as on 1st October, 1996, was lower to 197.00 lakh tonnes as compared to the corresponding position of 299.46 lakh tonnes in 1995.

#### Freedom Fighter Status

640. SHRI VIJAY ANNAJI MUDE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government propose to accord the status of Freedom Fighters to the members of Ajad Hind Fauj or their widows;

(b) if so, the steps being taken by the Government in this regard;

(c) if not, the reasons therefor; and

(d) whether the Government are aware of the number of such freedom fighters?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d). Under the provisions of the Swatantrata Sainik Samman Pension Scheme, ex-INA personnel who had offered a minimum imprisonment/detention of six months outside India during the freedom struggle are eligible for the purpose of grant of samman pension as freedom fighters. Their widows who have not since remarried are also eligible for family pension on the strength of the sufferings undergone by their husbands. No separate statistics are being maintained about the number of participants in a movement. However, pension has so far been granted in 22,044 cases of ex-INA personnel and their spouses covered under the provisions of the above said scheme.

[English]

#### Reservation for Disabled Persons

641. SHRI PINAKI MISHRA : Will the Minister of WELFARE be pleased to state :

(a) whether the Prime Minister affirmed the Government's commitment on reservation of posts for the disabled on the independence Day;

(b) if so, the number of persons so far recruited in the Government of India including Public Undertakings; and

(c) the total number of mentally retarded persons and persons suffering from maladies so far provided jobs?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Yes, Sir.

(b) The information is awaited from Department of Personnel and Training and Department of Public Enterprise.

(c) Although there is no reservation in jobs for mentally Handicapped Persons, the information about the number of persons including Handicapped in the various Registers of Employment Exchanges is awaited from Directorate General of Employment and Training.

#### Prices of Rifamicin

642. SHRI MRUTYUNJAYA NAYAK : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the reduction in the price of Rifamicin (anti-tuberculosis drugs) were recommended much earlier whereas the final decision in this regard was taken much later during the last year;

(b) if so, the reasons therefor;

(c) the action taken by the Government in this matter;

(d) whether the Government are aware that the formulators of the said anti-tuberculosis drug were also involved in a number of frauds, causing heavy loss to the Government exchequer;

(e) if so, the details thereof during the last three years; and

(f) the action taken by the Government against such formulators?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) to (c). There has been no inordinate delay in reducing the price of bulk drug Rifamicin and formulations based thereon as the Rifamicin Policy for 1995-96 was under consideration during this period which had a bearing on the announcement of Rifampicin prices. The Rifampicin policy was first announced in June, 1995 and correspondingly the price of bulk drug Rifampicin was reduced from Rs. 5695 per kg. to Rs. 5220 per kg. Subsequently, prices of the ceiling packs of Rifampicin formulations were reduced on 6.11.95 and those for non ceiling packs were reduced on 5.10.93 respectively.

(d) and (e). No such instances has been brought to the notice of the Government so far;

(f) Does not arise.

[Translation]

#### Misuse of Funds

643. SHRI LALIT ORAON : Will the Minister of WELFARE be pleased to state :

(a) whether special Central assistance for the 'special component plan' to Government of Bihar has been discontinued since 1994-95 on the ground of misuse of funds;

(b) if so, the details thereof;

(c) the action being taken by the Government in this regard;

(d) the details of complaints received regarding misuse of funds by various NGOs during the last three years; and

(e) the action taken in this regard?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (c). Release of grants to Government of Bihar Under Special Central Assistance to Special Component Plan for SCs was stopped since 1994-95 as it was detected from the details of utilisation of the Special Central Assistance during 1990-91 to 1993-94, furnished by the Government of Bihar in May 1994 that about Rs. 70.50 crores out of the Special Central Assistance released to the State Government from 1989-90 to 1993-94 was not utilised by it for the purpose for which it was sanctioned. The State Government was asked to make available all the